

THE MUSIC IN THE NEIGHBOURHOOD OF MOSQUES
(REPEAL OF RESTRICTIONS) REGULATION, 1359 F.

No. XXVII OF 1359 F.

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*** THE MUSIC IN THE NEIGHBOURHOOD OF MOSQUES****(REPEAL OF RESTRICTIONS)****REGULATION, 1359 F.****No. XXVII of 1359 Fasli.**

WHEREAS certain restrictions on the playing of music and the causing of noise in the neighbourhood of mosques are in force;

AND WHEREAS it is expedient that these restrictions should cease to operate;

NOW, THEREFORE, in exercise of the authority vested in me for the administration of the Hyderabad State and of all other powers enabling me in this behalf, I hereby make the following Regulation:—

1. (1) This Regulation may be called the Music in the Neighbourhood of Mosques (Repeal of Restrictions) Regulation, 1359 Fasli. Short title
and com-
mencement.

(2) It shall come into force from the date of its publication in the Jarida.

2. The Rules published in the Jarida dated the 11th Isfan-dar, 1344 F. with the Notification of the Ecclesiastical Department, dated the 23rd Bahman, 1344 F., are hereby repealed.

